CENTRAL ADMINISTRATIVE TRIBUNAL JAMMU BENCH, JAMMU



Hearing through video conferencing

O.A. No. 62/00022/2020

This the 17th March, 2021.

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J) HON'BLE MR. ANAND MATHUR, MEMBER (A)

Qadeer Ahmed son of Mr. Said Mohd., r/o Chak Bonala, Tehsil

Mendhar, District Poonch.
Applicant
(Advocate: Mr. Zeshan Javed Rana)
Versus
 Union Territory of J&K through Secretary to Government Department of Rural Development & Panchaati Raj, J&K Civil Secretariat, Jammu.
2. District Development Commissioner (Deputy
Commissioner), Poonch. 3. Mr. Saleem Janghir Banday, Technical Officer to the Executive Engineer, Irrigation & Flood Control Division, Poonch.
4.
(By Advocate : Mr. Amit Gupta).
Respondents
O R D E R[O R A L]





- Learned counsel for the applicant submits that he may be allowed to withdraw the O.A.
- In view of the submissions made by learned counsel for the applicant, he is permitted to withdraw the present O.A.
- 3. Accordingly, the instant O.A stands dismissed as withdrawn.

(ANAND MATHUR)
MEMBER (A)

(RAKESH SAGAR JAIN)
MEMBER (J)

KKS